

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO. 19

Dated Guwahati, the 9th March, 2023

Hon'ble the Chief Justice has been pleased to allot the room, vacated by the Second Appeal Section in the 1st Floor of the Gauhati High Court, Old Block to the First Appeal Section after vacating their existing two rooms.

This notification will come into force with immediate effect.

By order,

Sd/-Gautam Baruah

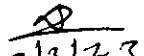
REGISTRAR GENERAL

Memo No. HC. III-53/2006/ 1299 /G dated Guwahati, the 9th March, 2023.

Copy to:

1. The Registrar (Vigilance/ Administration/ Judicial & IT/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati. Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Jt. Registrar (_____), Gauhati High Court, Guwahati.
5. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
14. The Court Officer No. I / II, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL


2/3/23